

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph:23753942 Fax- 23753923

Petition Diary No. 389/2017-

Dated: 17.11.2017

To

The Deputy General Manager ,
Power Grid Corporation of India Limited (PGCIL) ,
Saudamini, Plot No.2,
Sector-29, Gurgaon-122001

Sir,

Subject: Determination of transmission tariff from DOCO to 31.3.2019 for 765 kV Line Bays and 240 MVAR Switchable Line Reactor at Raichur and Sholapur Sub-stations under Line bays and reactor at Power grid Sub-station for Raichur-Sholapur transmission line for synchronous interconnection between SR and WR

With reference to your Petition Diary No.389/2017 on the subject mentioned above, I am directed to inform that your Petition has been treated as Miscellaneous petition and you are requested to deposit the filing fees for Miscellaneous Petition to the tune of Rs.3,00,000/- in terms of Central Electricity Regulatory Commission (Payment of Fees) Regulations,2012 immediately. Further action in the Petition will be taken thereafter.

Vipan Sharma
Bench Officer.